

Bread Basket Concept evolved by the Institute for Techno-Economic Studies, Madras

*200. SHRI P. V. PERIASAMY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the details of "Bread Basket" concept evolved by the Institute for Techno-Economic Studies, Madras and as reported in the 'Economic Times' dated 4th February, 1979;

(b) whether the Chairman of the Institute has concluded that this concept is within the realm of possibility for the people of India; and

(c) if so, the action proposed to be taken thereon?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

मद्र डेयरी के दूध के अधिक मूल्य

*201. श्री राजेन्द्र कुमार शर्मा : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मद्र डेयरी द्वारा सप्लाई किये जा रहे दूध के लिए अपेक्षावृत्त अधिक मूल्य लिया जा रहा है ;

(ख) क्या सरकार को इस सम्बन्ध में हाल ही में कुछ शिकायतें मिली हैं ; और

(ग) यदि हां, तो सरकार ने उस पर क्या कार्यवाही की है और लोगों को राहत देने के लिए क्या कार्यवाही की गई है ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) किसी विशेष ग्रंथ के दूध का मूल्य दूध में चिकनाई तथा एस.एन.एफ. पर निर्भर करता है। मद्र डेरी द्वारा सप्लाई किए जाने वाले विभिन्न ग्रंथ के दूध में चिकनाई तथा एस.एन.एफ. की मात्रा को देखते हुए उनका मूल्य अधिक नहीं है। मद्र डेरी तथा दिल्ली दुग्ध योजना द्वारा बेचे जाने वाले

विभिन्न ग्रंथ के दूध में तत्वों तथा इनके मूल्य का एक विवरण सभा पटल पर रख दिया गया है।

(ख) जी नहीं।

(ग) प्रश्न ही नहीं होता।

विवरण

ग्रंथ	मद्र डेरी	दिल्ली दुग्ध योजना	(मूल्य प्रति लिटर रुपए में)
1. पूर्ण क्रोम युक्त दूध 6 प्रतिशत तथा 9 प्रतिशत एस०एन०एफ०	3.00	—	
2. मनकीकृत दूध 4.5 प्रतिशत चिकनाई तथा 8.5 प्रतिशत एस०एन०एफ०	2.00	—	
3. गाय का दूध 4 प्रतिशत चिकनाई तथा 8.5 प्रतिशत एस०एन०एफ०	2.80	—	
4. टोन्ड दूध 3 प्रतिशत चिकनाई तथा 8.5 प्रतिशत एस०एन०एफ०	—	1.80	
5. डबल टोन्ड दूध 1.5 प्रतिशत चिकनाई तथा 9 प्रतिशत एस०एन०एफ०	—	0.70	

Alleged Meddling in Functioning of Affairs of Universities

1801. SHRI MADHAVRAO SCINDIA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether facts about meddling in the functioning of the affairs of Universities by some unknown persons has been brought to the notice of Government;

(b) if so, whether Government propose to take action against those persons and bring them to book; and

(c) if so, details thereon and action proposed to be taken thereon?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE

(DR. PRATAP CHANDRA CHUNDER): (a) The functioning of all universities in the country are regulated in accordance with the provisions contained in their acts of incorporation and the statutes and ordinances framed thereunder. No facts relating to the interference in the functioning of these bodies by unknown persons have come to Government's notice.

(b) and (c). Do not arise.

Enhancement in the Limit of House Building Advance

1802. SHRI A. MURUGESAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) how many applications were received yearwise for the grant of enhancement of house building advance during the period from 1970-71 to 1978-79, within the prescribed period of 18 months from the date of drawal of the first advance; how many applications were sanctioned for the enhancement of advance and the amount paid; and

(b) how many applications were received for enhancement after 18 months of the prescribed period after the drawal of first advance and how many applications were granted enhancement of advance and the total amount paid?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): (a) The statistical information regarding the number of applications received, yearwise, for grant of enhancement of House Building Advance during the period from 1970-71 to 1978-79, within 18 months from the drawal of the 1st instalment as also the number of applications which were sanctioned and the amount paid, has not been maintained. In fact, request for enhancement is for restoration of any cut made at the time of original sanction of House Build-

ing Advance due to increase in the cost of construction and is acceded to if submitted within the prescribed period.

(b) As stated above, no statistical information was maintained in regard to the number of applications received for enhancement beyond the prescribed period.

Resolution of Convention on Potato held in Jullundur

1803. SHRI BHAGAT RAM: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether he is aware about the sufferings of potato growers due to depressed sale of potatoes;

(b) whether he is also aware about the resolution passed by the convention held on 8th January, 1979 at Jullundur to demand guarantee and support price of potatoes at the rate of Rs. 60.00 per quintal, more purchase centres, setting up of a potato development board etc.; and

(c) the reaction of the Government thereto?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) and (c). Punjab Government has not received the resolution passed by the convention held on 8th January, 1979 at Jullundur. However, as a result of a meeting of Chief Minister, Punjab with Punjab Kisan Association the State Government have asked MARKFED and NAFED to offer a minimum price of Rs. 50.00 per quintal to farmers and have agreed to meet losses if any that may result from operation under Government direction. They have also increased the number of purchase centres from 13 to 20.

The Agricultural Prices Commission has also submitted its report for 1978-